

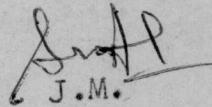
(4)

O.A. 568/95

01/4/99

Hon. Mr. S. Dayal, A.M.
Hon. Mr. S.L. Jain, J.M.

None for the applicant despite issuance of notice to him for appearing in person or through a counsel. Sri Rakesh Tiwari for the respondents. The applicant seems to have lost interest in this case. The O.A. is dismissed in default and for non-prosecution.


J.M.


A.M.

/m.m./